

**GOVERNMENT OF INDIA  
LAW , JUSTICE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4371  
ANSWERED ON:24.04.2000  
SALE OF RICE BY FCI  
CHANDRA NATH SINGH

**Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether Food Corporation of India had invited tenders for the sale of the rice in July, 1997;
- (b) if so, the details thereof;
- (c) whether the Government have received any complaints regarding denial of allocation of rice to the highest bidders by altering the terms of the tender and selling the rice to lowest bidders;
- (d) if so, the action taken by MRTPC for `unfair trade practice`;
- (e) whether such practice is common in other institutions; and
- (f) if so, the steps proposed to be taken to make the tender system in these organisations more transparent?

**Answer**

MINISTER OF LAW, JUSTICE & COMPANY AFFAIRS (SHRI RAM JETHMALANI)

- (a) to (f) : The information is being collected and will be laid on the table of the House.